To,

1) The Principal Chief Commissioner of Customs & Central GST/Chief Commissioners of Customs & Central GST, All Zones
2) The Pr. Commissioners/Commissioners of Customs & Central GST All CGST Commissionerates/Customs Commissionerates
3) The Pr. Additional Director General/Additional Director General, NACIN, All ZTIs/RTIs
4) The Pr. Additional Director General/Additional Director General, DGARM/DGGI/DGRI/DGGST/DGAudit/DGPM/DGVigilance/DGValuation/DGEP/DGST/DGHRD/DGAP
5) The Chief Commissioner (AR), CESTAT, New Delhi

Sir/Madam,

Subject: MDSEI – Seminar on “Prevention of Money Laundering Act (PMLA)” to be conducted on 22nd & 23rd September, 2022 at NACIN, Mumbai in Offline Mode for Group-A officers – reg.

As you are aware, the National Academy of Customs, Indirect Taxes & Narcotics (NACIN) is the apex institute of Govt of India for capacity building in Customs &Indirect Taxation. The Multi-Disciplinary School of Economic Intelligence (MDSEI) under the ambit of NACIN, Mumbai has been mandated to focus on capacity-building for combating economic crimes through knowledge dissemination for multi-agency intelligence gathering and investigations.

2. In recent years, under the aegis of MDSEI, various training programmes and seminars have been organized to make enforcement officers aware of the cross-linkages between organized economic crimes such as smuggling of contraband, narcotics, FICN, arms, trans-national commercial frauds, illicit trade in wildlife, illegal transfers of nuclear/chemical/biological materials, money-laundering and terrorist activities in different parts of the world; and ways, measures, tools and systems available with enforcement agencies to combat these.

3. Continuing MDSEI’s efforts in this critical area, NACIN, Mumbai has scheduled a two-days Seminar on “Prevention of Money Laundering Act (PMLA)” on 22nd & 23rd September, 2022 at NACIN, Mumbai in Offline Mode for Group-A officers of various law enforcement agencies i.e. Customs, CGST, Income Tax, Police, NCB, SFIO, NCB, and Enforcement Directorate etc. The objective is to make participants aware of the global and domestic scenario in Prevention of Money Laundering Act, role of various law enforcement agencies especially Customs and inter agency cooperation as well as the advances made by India in this.
4. Faculties, who have considerable knowledge and professional experience in this field have been invited to deliver the lectures. The Seminar schedule is enclosed herewith.

5. It is requested to nominate 2-3 officers posted under your charge to attend the said seminar. Nominations complete in all respects may please be sent through official e-mail only (with soft copy in MS Excel) by 15.09.2022 positively in the prescribed format at e-mail id: nacenmum@nic.in

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6. It may kindly be ensured that only such officials, whose nominations are accepted for the seminar by NACIN, Mumbai would be allowed to join. Therefore, it is reiterated that nominees should be relieved only after acceptance by this Academy. This academy will send the confirmation by return mail by 19.09.2022.

7. Since the threat of Covid-19 has receded, followed by the opening up of almost all sectors of the economy as also with the resumption of biometric attendance system in Govt of India offices, this seminar is being conducted offline while taking all the possible precautions. It is requested that only those officers who are fully vaccinated and have no uncontrolled comorbidities may kindly be nominated. They may also be advised to follow all covid related protocols while in NACIN.

8. It may be mentioned that modest hostel and mess facilities are available on payment basis for the participants, who wish to stay in the campus. Request for a stay in campus hostel may be sent only after acceptance of their nominations, directly to the Additional Director, NACIN, Mumbai at E-mail id: nacenmum@nic.in on or before 20.09.2022.

9. The nominated officers may please be directed to report to the Academy situated at NACIN, Post office lane, Bhandup (East), Mumbai-400042 on 22.09.2022 at 9.00 am positively for attending the seminar. As the valedictory function on 23.09.2022 may continue up to 6.00 pm, the officers may be advised to plan their return journey accordingly.

10. For any queries/information relating to this Seminar, Shri Maneesh Dudpuri, Course Co-ordinator (e-mail id: m.dudpuri@gov.in, Mobile No.7895966669) may be contacted.

11. This issues with the approval of Pr. Additional Director General, NACIN, Mumbai

Yours sincerely,

Encl: As above

(Jyoti Agarwal)
Additional Director

Copy to :- The Pr. Director General, NACIN, Faridabad for information please